

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

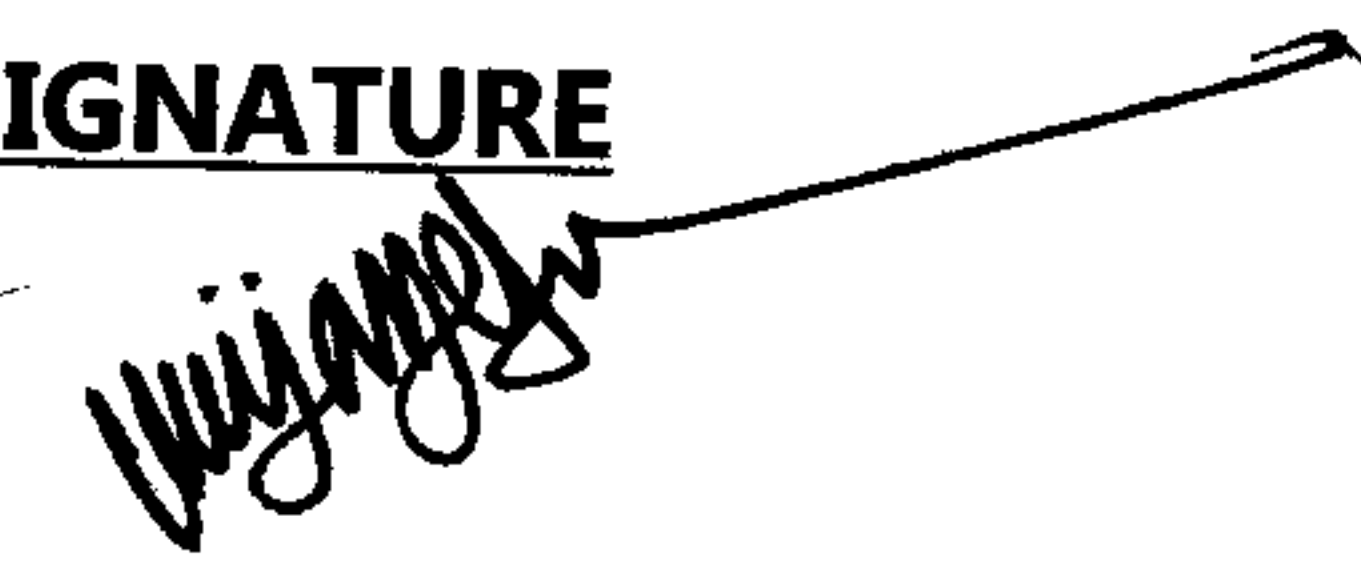

C.P. (I.B) No. 106/7/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2018**

Name of the Company: Asha Goyal.
V/s.
Pharma Trades Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VIJAYESH ATRÉ	ADVOCATE	RESPONDENT	
2.	ADITYA MEWARA	ADVOCATE	PETITIONER	

ORDER

Advocate Mr. Aditya Mewara is present for the Petitioner. Advocate Mr. Vijayesh Atré is present for the Respondent.

Learned lawyer appearing on behalf of the petitioner submitted that he will file written submission within one week.

Heard both sides.

The Order is reserved.

Meanwhile, petitioner may file his written submission.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 10th day of August, 2018